

are some of the steps already taken in this regard.

उत्तर प्रदेश के पर्वतीय जिलों में पर्यटन का विस्तार

626. श्री हरीश रावत : क्या पर्यटन और नागर विमानन मंत्री यह बातों की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार का विचार उत्तर प्रदेश के पर्वतीय जिलों में पर्यटन के विकास और विस्तार के कार्य को अपने हाथ में लेने का है; और

(ख) यदि हां, तो तत्संबंधी धीरा क्या है ?

पर्यटन और नागर विमानन मंत्रालय में राज्य मंत्री (श्री कालिका उराव) : (क) और (ख) . उपलब्ध संसाधनों के अन्तर्गत उत्तर प्रदेश के पर्वतीय जिलों में केन्द्रीय सेक्टर में केवल कुछ केन्द्रों का विकास प्रारम्भ करने का प्रस्ताव है, जैसे कि कारबेट नेशनल पार्क में एक बन गृह का निर्माण और प्रमुख तीर्थ मार्गों और ट्रेकिंग मार्गों के साथ-साथ सुविधाओं की व्यवस्था । तथापि, उत्तर प्रदेश के पर्वतीय जिलों में पर्यटन के विकास के लिए राज्य पंचवर्षीय योजना 1978—83 में 525.00 लाख रुपए का परिचय प्रस्तावित किया गया है ।

#### Repayment of dues by Centre to Government of West Bengal

627. SHRI CHITTA BASU: Will the Minister of FINANCE be pleased to state:

(a) whether Government of West Bengal has yet to get dues worth about 200 crores from the Centre for the current financial year;

(b) if so, full facts thereof;

(c) the reasons for the delay of repayment; and

(d) steps taken to expedite the repayment?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA):

(a) to (d). Payments by the Centre to the States consist mainly of share in Central taxes and duties and Central assistance for State Plans and for relief of natural calamities. These payments are made in accordance with definite procedures and schedules of payment. In the case of West Bengal, all the payments due

have been made according to these procedures and schedules of payment and there has been no delay. In view of the strain on the financial and ways and means position of the Government of West Bengal, certain amounts were even released in advance of the due dates of payment. Ways and means advances, totalling Rs. 60.00 crores, were also paid to the Government of West Bengal to enable it to clear/avoid overdrafts on the Reserve Bank of India. Rs. 20 crores out of these advances are still to be recovered from the State Government. On the basis of the revised estimates, about Rs. 12 crores only remains to be paid to the State Government as share of Central taxes and duties. This amount will be released shortly. The State Government will also be entitled to a maximum amount of about Rs. 29 crores as Central assistance for State Plan and Advance Plan assistance for drought relief, provided its expenditure on various items comes upto the approved allocations. The exact amount admissible will be determined on the basis of the statements of expenditure which are still awaited from the State Government. The amounts thus, becoming admissible will be payable to the State Government after adjustment of Rs. 20 crores on account of the ways and means advances still to be recovered from the Government of West Bengal.

#### Revised estimates for construction of aerodrome of Karipur

628. SHRI G. M. BANATWALLA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether revised estimates for construction of the aerodrome at Karipur near Calicut have been finalised and sanctioned to avoid the lapse of the current budget provisions; and

(b) in view of the considerable delay with respect to the aerodrome